

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2664  
(To be answered on the 16<sup>th</sup> March 2023)**

**ENTRY INTO ATC**

**2664. SHRI A.K.P. CHINRAJ**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government through DGCA has identified the persons who had entered Air Traffic Control (ATC) of Deoghar Airport and if so, the details thereof; and  
(b) whether it is a fact that a FIR is registered against the Director of Deoghar Airport for entering the ATC without permission and if so, the details thereof?**

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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**(a) & (b): Airport Director is an accountable executive and is permitted to any part of the Airport. However, a First Information Report has been registered against the Airport Director, Deoghar airport and others by Security In-charge, Deoghar airport for entering the Air Traffic Control Tower without permission. The matter is sub-judice before the Hon'ble High Court of Jharkhand, Ranchi.**

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